GOVERNMENT OF INDIA MINISTRY OF PANCHAYATI RAJ LOK SABHA UNSTARRED QUESTION NO. 3598 ANSWERED ON 10.12.2019

DIGITISATION OF RECORDS OF GRAM PANCHAYATS

3598. SHRIMATI KANIMOZHI KARUNANIDHI:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Government is considering digitisation of properties and records of all gram panchayats;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) the details of the other measures being implemented to make the functioning of the gram panchayats more efficient and transparent?

ANSWER

THE MINISTER OF PANCHAYATI RAJ (SHRI NARENDRA SINGH TOMAR)

- (a) & (b) Subject of "Land" and "maintenance of land records" falls within the jurisdiction of States, which is stated in Entry 18 and 45 of List II—State List of the Seventh Schedule of the Constitution of India. Therefore, power to enact laws relating to "Land" vests in the Legislatures of the States. Nonetheless, Department of Land Resources, Government of India is implementing Computerization of Land Records of all revenue villages across the country through States/UTs. The State-wise progress of the Computerization of Land Records is at Annexure.
- (c) Towards enhancing efficiency and transparency of the Gram Panchayats, , the Ministry of Panchayati Raj (MoPR) is implementing e-Panchayat Mission Mode Project (MMP) wherein a suite of core software applications for Panchayats have been developed. These applications are collectively called Panchayat Enterprise Suite (PES) which address planning, budgeting, implementation, accounting, monitoring, social audit and delivery of citizen services like issue of certificates, licences, etc. These applications are available to all the Gram Panchayats. Apart from this, for capacity building, training is imparted to the Gram Panchayat Elected Representatives and Functionaries through the Rashtriya Gram Swaraj Abhiyan (RGSA).

Annexure

Annexure referred in reply to part (a) & (b) of Lok Sabha Unstarred Question No. 3598 answered on 10.12,2019

State-wise progress of Digitization of Land Records as on 29-11-2019 (As updated on MIS)

			No. of Villages			
			Computerizatio	Computerizatio	Computerizatio	
			n of Land	n of Land	n of Land	
		Total No.	Records	Records	Records not	
Sl.No.	State/ UT Name	of Villages	completed	ongoing	started.	
1	ANDAMAN &	205	204(00.510()	0/00/	1/0 /00/	
1	NICOBAR ISLANDS	205	204(99.51%)	0(0%)	1(0.49%)	
2	ANDHRA PRADESH	17563	17065(97.16%)	154(0.88%)	344(1.96%)	
3	ARUNACHAL PRADESH	5591	0(0%)	0(0%)	5591(100%)	
4	ASSAM	26784	15521(57.95%)	742(2.77%)	10521(39.28%)	
5	BIHAR	46370	30284(65.31%)	8628(18.61%)	7458(16.08%)	
6	CHANDIGARH	16	6(37.5%)	1(6.25%)	9(56.25%)	
7	CHATTISGARH	20496	17472(85.25%)	2174(10.61%)	850(4.15%)	
	DADRA & NAGAR			,	, ,	
8	HAVELI	72	72(100%)	0(0%)	0(0%)	
9	DAMAN & DIU	28	22(78.57%)	4(14.29%)	2(7.14%)	
11	GOA	425	225(52.94%)	157(36.94%)	43(10.12%)	
12	GUJARAT	18527	17861(96.41%)	7(0.04%)	659(3.56%)	
13	HARYANA	7089	6583(92.86%)	271(3.82%)	235(3.31%)	
14	HIMACHAL PRADESH	20950	20693(98.77%)	1(0%)	256(1.22%)	
15	JAMMU & KASHMIR	5494	512(9.32%)	0(0%)	4982(90.68%)	
16	JHARKHAND	32945	32645(99.09%)	275(0.83%)	25(0.08%)	
17	KARNATAKA	29527	29419(99.63%)	0(0%)	108(0.37%)	
18	KERALA	1693	732(43.24%)	17(1%)	944(55.76%)	
19	LADAKH	239	16(6.69%)	0(0%)	223(93.31%)	
20	LAKSHADWEEP	24	24(100%)	0(0%)	0(0%)	
21	MADHYA PRADESH	55070	54634(99.21%)	0(0%)	436(0.79%)	
22	MAHARASHTRA	44855	44331(98.83%)	323(0.72%)	201(0.45%)	
23	MANIPUR	2715	423(15.58%)	68(2.5%)	2224(81.92%)	
24	MEGHALAYA	6750	0(0%)	0(0%)	6750(100%)	
25	MIZORAM	826	206(24.94%)	0(0%)	620(75.06%)	
26	NAGALAND	1600	512(32%)	3(0.19%)	1085(67.81%)	
10	NCT OF DELHI	207	196(94.69%)	0(0%)	11(5.31%)	
27	ODISHA	51701	51701(100%)	0(0%)	0(0%)	
28	PUDUCHERRY	130	117(90%)	11(8.46%)	2(1.54%)	
29	PUNJAB	12894	12072(93.62%)	21(0.16%)	801(6.21%)	
30	RAJASTHAN	47921	46386(96.8%)	8(0.02%)	1527(3.19%)	

			No. of Villages		
Sl.No.	State/ UT Name	Total No.	Computerizatio n of Land Records completed	Computerizatio n of Land Records ongoing	Computerizatio n of Land Records not started.
31	SIKKIM	417	417(100%)	0(0%)	0(0%)
32	TAMILNADU	16786	16746(99.76%)	2(0.01%)	38(0.23%)
33	TELANGANA	10829	10768(99.44%)	1(0.01%)	60(0.55%)
34	TRIPURA	898	897(99.89%)	0(0%)	1(0.11%)
35	UTTARAKHAND	17023	16064(94.37%)	18(0.11%)	941(5.53%)
36	UTTAR PRADESH	109109	105008(96.24%)	18(0.02%)	4083(3.74%)
37	WEST BENGAL	42190	41387(98.1%)	358(0.85%)	445(1.05%)
	TOTAL	655959	591221	13262	51476